required under various categories for setting up of Drug Testing Laboratory in State of Karnataka is as under:

(₹ in lakhs)

Sl. No. Activities for establishment of		Requireme	nt of funds	Total
	Drug Testing Lab	2018-19	2019-20	
1.	Manpower requirement	12.12	13.33	25.45
2.	Civil works	1665.59	-	1665.59
3.	IT/furniture	207.15	-	207.15
4.	Equipments	1914.00	-	1914.00
5.	Recurring cost	138.40	88.30	226.70
	Total	3937.26	101.63	4038.89

On receipt of revised proposal, the Government of Karnataka has been requested to provide Utilisation Certificate (UC) in respect of the fund released for the financial year 2017-18.

Targets and achievements in renewable energy sector

†*282. DR. SATYANARAYAN JATIYA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the achievements with regard to various sources of new and renewable energy in the country during the last three years; and
- (b) the details of the total installed capacity in context of achieving the targeted capacity per year for the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The details of year-wise and source-wise achievements made in terms of renewable energy capacity addition during the last three years in the country are as follows:—

[†]Original notice of the question was received in Hindi.

Year-wise and	source-wise	achievements	made in	terms of	`renewable	energy
capacity	addition dur	ring last three	years in	the cour	ntry (in MV	V)

Source	Renewable energy capacity added during the year			
	2015-16	2016-17	2017-18	
Wind Power	3423.05	5502.37	1865.22	
Solar Power	3018.90	5526.00	9362.55	
Small Hydro Power	218.6	105.90	105.95	
Bio-power	364.09	187.65	552.82	
TOTAL	7024.64	11321.92	11886.54	

(b) The Government has set a target of installing 175 GW of renewable energy capacity by the year 2022 which includes 100 GW from solar, 60 GW from wind, 10 GW from bio-power and 5 GW from small hydro power. A total of 73.97 GW of renewable energy capacity had been installed in the country as on 31st November, 2018 which includes 35.01 GW from wind, 24.58 GW from solar, 9.87 GW from bio-power and 4.51 GW from small hydro power. Further, renewable energy projects of 48.76 GW capacity are either at various stages of implementation or bidding.

Encroachment of Waqf properties

*283. SHRI HUSAIN DALWAI: Will the Minister of MINORITY AFFAIRS be pleased to state:

- the number of Waqf properties encroached upon, including the value of such properties, State-wise and year-wise since 2015;
 - the number and value of such properties encroached by homeless people;
- the number and value of such properties purchased by rich people through fraudulent transactions;
- the number and value of such properties that have been taken back so far; and
 - the number of cases instituted in different courts to reclaim these properties?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (e) As per provisions of Section 13 and 14 of the Waqf Act, 1995 as amended, State